

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 222
(IB)-210(ND)2017
IA/2276/2021

IN THE MATTER OF:

M/s. PR International

...

Appellant/Petitioner

Versus

M/s. GTHS Retails Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC (Liq.)

Order delivered on 04.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Liq.

For the RP

: Adv. M. Singh, Adv. Ramit Rostogi in Person

: Adv. Arvind Shukla, CMA Kamal Deep Tyagi

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 07.05.2024.

Sd/-
(COURT FFICER)